

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BNP PARIBAS WEALTH
MANAGEMENT INDIA PRIVATE LIMITED**

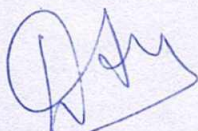
1.	NAME OF CORPORATE PERSON	BNP PARIBAS WEALTH MANAGEMENT INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06 th May, 2005
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC - Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U65990MH2005PTC153076
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1, North Avenue, Maker Maxity, Bandra Kurla Complex, Bandra (East) Mumbai Mh 400051 In
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th April, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Dipti Mehta Insolvency Professional IBBI/IPA-002/IP-N00134/2017-18/10350 201-206, Shiv Smriti Chambers, 2 nd Floor, 49a, Dr. Annie Beasant Road, Above Corporation Bank, Worli, Mumbai – 400018 B: +91 (22) 66119696 D: +91 (22) 66119604 M: +91 9820292415 E: dipti@mehta-mehta.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	20 th MAY, 2021

Notice is hereby given that the BNP Paribas Wealth Management India Private Limited has commenced voluntary liquidation on 20th April, 2021.

The stakeholders of BNP Paribas Wealth Management India are hereby called upon to submit a proof of their claims, on or before 20th May, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Ms. Dipti Mehta
Liquidator of BNP Paribas Wealth Management India Pvt Ltd
Reg No. IBBI/IPA-002/IP-N00134/2017-18/10350
Date: 21st April, 2021
Place: Mumbai